

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 187 of 2015

Dated: 9th March, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Tamilnadu Generation & Distribution Corp. Ltd. & Ors.
Versus**

.... Appellant(s)

M/s. B&G Solar Pvt. Ltd. & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. S. Vallinayagam

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R-1

Mr. G. Umapathy
Ms. R. Mekhala for R.2

ORDER

As agreed by learned counsel for the parties, list the matter for
hearing on **7.04.2016**.

**(I.J. Kapoor)
Technical Member
ts/mk**

**(Justice Ranjana P. Desai)
Chairperson**